

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/47/2016

NAME OF THE PETITIONER(S) : V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S) : Sanco Trans Limited & Another

UNDER SECTION : 237(b)

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION	REPRESENTATION BY WHOM
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1.	K. S. M. B. T. K. on AC for ADVOCATE PETITIONER - 2		[Signature]
2.	K. Gautham Kumar Athiban Vijay AID	Counsel for R	Athiban

ORDER

Petitioner No.3 in person present and his counsel is absent. Counsel for Respondent present. Petitioner prays time to bring the counsel for arguments. At request, time is enlarged. Put up on **5.1.2017 at 10.30 A.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)